

**THE GUJARAT UNIVERSITIES LAWS (AMENDMENT) BILL, 2020.**

**GUJARAT BILL NO. 26 OF 2020.**

***A BILL***

*further to amend the Gujarat Agricultural Universities Act, 2004 and the  
Kamdhenu University Act, 2009.*

It is hereby enacted in the Seventy-first Year of the Republic of India as follows:-

1. (1) This Act may be called the Gujarat Universities Laws (Amendment) Act, 2020.
- (2) It shall come into force on such date, as the State Government may, by notification in the *Official Gazette*, appoint.

**Short title and  
Commencement.**

|                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                      |                        |
|----------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|
| <b>Amendment of section 2 of Guj. 5 of 2004.</b>                                                         | 2. In the Gujarat Agricultural Universities Act, 2004, (hereinafter referred to as “the Gujarat Agricultural Universities Act”), in section 2, in clause (2), the words “animal husbandry including veterinary and dairy science, fisheries,” shall be deleted.                                                                                                                                                                      | <b>Guj. 5 of 2004.</b> |
| <b>Insertion of new sections 67 to 69 in Guj. 5 of 2004.</b>                                             | 3. In the Gujarat Agricultural Universities Act, after section 66, the following sections shall be added, namely:-                                                                                                                                                                                                                                                                                                                   |                        |
| <b>Colleges and Polytechnics of the State Agricultural Universities.</b>                                 | “67. Notwithstanding anything contained in clause (c) of subsection (1) of section 66, the constituent college as specified in column (2) of Schedule II shall become the constituent college of the University mentioned against it in column (3) of the said Schedule.                                                                                                                                                             |                        |
| <b>Transfer of colleges, Polytechnics and Research and Extension centres to the Kamdhenu University.</b> | 68. On and from the commencement of the Gujarat Universities Laws (Amendment) Act, 2020, the Colleges and Polytechnics as specified in Schedule III and Research and Extension centres relating to Animal Husbandry, Fisheries and Dairy Science administered by the State Agricultural Universities on the commencement of the Gujarat Universities Laws (Amendment) Act, 2020, shall stand transferred to the Kamdhenu University. | <b>Guj. of 2020.</b>   |
| <b>Validation of certain notifications, orders, etc.</b>                                                 | 69. Any notification or order issued under this Act and the rules made thereunder, immediately before the commencement of the Gujarat Universities Laws (Amendment) Act, 2020 shall be deemed to be validly issued and made under the relevant corresponding provisions of this Act as amended by the said amending Act.”.                                                                                                           | <b>Guj. of 2020.</b>   |

4. In the Gujarat Agricultural Universities Act, for Schedule II, the following Schedules shall be substituted, namely:-

**Substitution  
of Schedule  
II to Guj. 5  
of 2004.**

**“SCHEDULE II**

*(See section 67)*

| <b>Sr.<br/>No.</b> | <b>College</b>                                               | <b>University</b>                 |
|--------------------|--------------------------------------------------------------|-----------------------------------|
| <b>(1)</b>         | <b>(2)</b>                                                   | <b>(3)</b>                        |
| 1                  | Bansilal Amrutlal College of Agriculture, Anand.             | The Anand Agricultural University |
| 2                  | College of Veterinary Science and Animal Husbandry, Anand.   | The Anand Agricultural University |
| 3                  | Sheth Mansukhlal Chhaganlal College of Dairy Science, Anand. | The Anand Agricultural University |
| 4                  | College of Agricultural Engineering & Technology, Godhra.    | The Anand Agricultural University |
| 5                  | College of Food Processing Technology & Bio-Energy, Anand.   | The Anand Agricultural University |
| 6                  | College of Agricultural Information Technology, Anand.       | The Anand Agricultural University |
| 7                  | College of Agriculture, Vaso.                                | The Anand Agricultural University |
| 8                  | College of Agriculture, Jabugam.                             | The Anand Agricultural University |
| 9                  | College of Horticulture, Anand.                              | The Anand Agricultural University |
| 10                 | International Agribusiness Management Institute, Anand.      | The Anand Agricultural University |
| 11                 | Sheth M.C. Polytechnic in Agriculture, Anand.                | The Anand Agricultural University |
| 12                 | Polytechnic in Agriculture, Vaso.                            | The Anand Agricultural University |
| 13                 | Sheth D.M. Polytechnic in Horticulture, Vadodara.            | The Anand Agricultural University |
| 14                 | Polytechnic in Agricultural Engineering, Dahod.              | The Anand Agricultural University |
| 15                 | Polytechnic in Food Science and Home Economics, Anand.       | The Anand Agricultural University |

|    |                                                                |                                      |
|----|----------------------------------------------------------------|--------------------------------------|
| 16 | College of Agriculture, Junagadh.                              | The Junagadh Agricultural University |
| 17 | College of Agricultural Engineering & Technology, Junagadh.    | The Junagadh Agricultural University |
| 18 | College of Fisheries Science, Veraval.                         | The Junagadh Agricultural University |
| 19 | College of Veterinary Science & A.H., Junagadh.                | The Junagadh Agricultural University |
| 20 | College of Agriculture, Motabhandariya, Amreli.                | The Junagadh Agricultural University |
| 21 | College of Agriculture, Khapat, Porbandar.                     | The Junagadh Agricultural University |
| 22 | College of Horticulture, Junagadh.                             | The Junagadh Agricultural University |
| 23 | Post Graduate Institute of Agri-Business Management, Junagadh. | The Junagadh Agricultural University |
| 24 | Polytechnic in Agriculture, Dhari, Amreli.                     | The Junagadh Agricultural University |
| 25 | Polytechnic in Horticulture, Junagadh.                         | The Junagadh Agricultural University |
| 26 | Polytechnic in Agricultural Engineering, Targhadiya, Rajkot.   | The Junagadh Agricultural University |
| 27 | Polytechnic in Agro Processing, Junagadh.                      | Junagadh Agricultural University     |
| 28 | Polytechnic in Agriculture, Sidsar (At Present-Junagadh).      | The Junagadh Agricultural University |
| 29 | Polytechnic in Animal Husbandry, Junagadh.                     | The Junagadh Agricultural University |
| 30 | Polytechnic in Agriculture, Halvad.                            | The Junagadh Agricultural University |
| 31 | Shri Navinchandra Mafatlal College of Agriculture, Navsari.    | The Navsari Agricultural University  |
| 32 | ASPEE College of Horticulture and Forestry, Navsari.           | The Navsari Agricultural University  |
| 33 | College of Veterinary Science & A.H., Navsari.                 | The Navsari Agricultural University  |
| 34 | College of Agriculture, Bharuch.                               | The Navsari Agricultural University  |
| 35 | College of Agriculture, Waghai.                                | The Navsari Agricultural University  |

|    |                                                                              |                                                         |
|----|------------------------------------------------------------------------------|---------------------------------------------------------|
| 36 | College of Forestry, Navsari.                                                | The Navsari Agricultural University                     |
| 37 | College of Fisheries Science, Navsari.                                       | The Navsari Agricultural University                     |
| 38 | College of Agricultural Engineering and Technology, Dediapada.               | The Navsari Agricultural University                     |
| 39 | ASPEE Shakilam Agri- Biotechnology Institute, Surat.                         | The Navsari Agricultural University                     |
| 40 | ASPEE Agribusiness Management Institute, Navsari.                            | The Navsari Agricultural University                     |
| 41 | Polytechnic in Agriculture, Maktampur, Dist. Bharuch.                        | The Navsari Agricultural University                     |
| 42 | Polytechnic in Agriculture, Vyara, Dist. Tapi.                               | The Navsari Agricultural University                     |
| 43 | Polytechnic in Agriculture, Waghai, Dist. Dang.                              | The Navsari Agricultural University                     |
| 44 | Polytechnic in Horticulture, Navsari.                                        | The Navsari Agricultural University                     |
| 45 | Polytechnic in Horticulture, Paria, Dist. Valsad.                            | The Navsari Agricultural University                     |
| 46 | Polytechnic in Agricultural Engineering, Dediapada, Dist.Narmada.            | The Navsari Agricultural University                     |
| 47 | Polytechnic in Animal Husbandry, Navsari.                                    | The Navsari Agricultural University                     |
| 48 | Chimanbhai Patel College of Agriculture, Sardarkrushinagar.                  | The Sardarkrushinagar Dantiwada Agricultural University |
| 49 | College of Veterinary Science and Animal Husbandry, Sardarkrushinagar.       | The Sardarkrushinagar Dantiwada Agricultural University |
| 50 | ASPEE College of Home Science and Nutrition, Sardarkrushinagar.              | The Sardarkrushinagar Dantiwada Agricultural University |
| 51 | Shri G.N.Patel Dairy Science and Food Technology College, Sardarkrushinagar. | The Sardarkrushinagar Dantiwada Agricultural University |
| 52 | College of Food Technology, Sardarkrushinagar.                               | The Sardarkrushinagar Dantiwada Agricultural University |
| 53 | College of Renewable Energy and Environmental Engineering,                   | The Sardarkrushinagar Dantiwada Agricultural            |

|    |                                                                  |                                                         |
|----|------------------------------------------------------------------|---------------------------------------------------------|
|    | Sardarkrushinagar.                                               | University                                              |
| 54 | College of Agriculture, Tharad.                                  | The Sardarkrushinagar Dantiwada Agricultural University |
| 55 | College of Horticulture, Jagudan.                                | The Sardarkrushinagar Dantiwada Agricultural University |
| 56 | College of Basic Science and Humanities, Sardarkrushinagar.      | The Sardarkrushinagar Dantiwada Agricultural University |
| 57 | College of Agribusiness Management, Sardarkrushinagar.           | The Sardarkrushinagar Dantiwada Agricultural University |
| 58 | Polytechnic in Agriculture, Deesa, Dist. Banaskantha.            | The Sardarkrushinagar Dantiwada Agricultural University |
| 59 | Polytechnic in Agriculture, Khedbrahma, Dist. Sabarkantha.       | The Sardarkrushinagar Dantiwada Agricultural University |
| 60 | Polytechnic in Agriculture, Amirgadh, Dist. Banaskantha.         | The Sardarkrushinagar Dantiwada Agricultural University |
| 61 | Sheth. B.R. Polytechnic in Horticulture, Jagudan, Dist. Mehsana. | The Sardarkrushinagar Dantiwada Agricultural University |
| 62 | Polytechnic in Animal Husbandry, Sardarkrushinagar.              | The Sardarkrushinagar Dantiwada Agricultural University |

**SCHEDULE III**  
**COLLEGES TRANSFERED TO KAMDHENU UNIVERSITY**  
*(See section 67)*

| Sr.<br>No. | College                                                                             | University                                                    |
|------------|-------------------------------------------------------------------------------------|---------------------------------------------------------------|
| (1)        | (2)                                                                                 | (3)                                                           |
| 1          | Sheth Mansukhlal Chhaganlal<br>College of Dairy Science, Anand.                     | The Anand Agricultural<br>University                          |
| 2          | College of Veterinary Science and<br>Animal Husbandry, Anand.                       | The Anand Agricultural<br>University                          |
| 3          | College of Veterinary Science and<br>Animal Husbandry, Junagadh.                    | The Junagadh Agricultural<br>University                       |
| 4          | College of Fisheries Science,<br>Veraval.                                           | The Junagadh Agricultural<br>University                       |
| 5          | College of Veterinary Science and<br>Animal Husbandry, Navsari.                     | The Navsari Agricultural<br>University                        |
| 6          | College of Fisheries Science,<br>Navsari.                                           | The Navsari Agricultural<br>University                        |
| 7          | Shri G.N. Patel Dairy Science and<br>Food Technology College,<br>Sardarkrushinagar. | The Sardarkrushinagar<br>Dantiwada Agricultural<br>University |
| 8          | College of Veterinary Science and<br>Animal Husbandry<br>Sardarkrushinagar.         | The Sardarkrushinagar<br>Dantiwada Agricultural<br>University |
| 9          | Polytechnic in Animal Husbandry,<br>Junagadh.                                       | The Junagadh Agricultural<br>University                       |
| 10         | Polytechnic in Animal Husbandry,<br>Navsari.                                        | The Navsari Agricultural<br>University                        |
| 11         | Polytechnic in Animal Husbandry,<br>Sardarkrushinagar.                              | The Sardarkrushinagar<br>Dantiwada Agricultural<br>University |

**Amendment  
of section 2  
of Guj. 9 of  
2009.**

**5.** In the Kamdhenu University Act, 2009 (hereinafter referred to as “the Kamdhenu University Act”), in section 2, -

**Guj. 9 of  
2009.**

- (i) for clause (7), the following clause shall be substituted, namely:-  
“(7) “college” means a College or an Institution established or maintained by or affiliated to the University providing courses of study or training or providing for conduct of research or providing for extension education in veterinary and animal sciences from any dairy science, fisheries and allied sciences, leading to a degree, diploma or other academic distinction of the University including a College or an institution established or maintained by or affiliated to or recognised by the Agricultural Universities existing on the date of the coming into force of this Act;”;
- (ii) in clause (9), the words “Deans of Colleges and” shall be deleted;
- (iii) in clause (20), for the words “other than”, the words “including” shall be substituted.

**Substituion  
of section 4  
of Guj. 9 of  
2009.**

**6.** In the Kamdhenu University Act, for section 4, the following section shall be substituted, namely:-

**Headquarters  
of University.** “4. The headquarters of the University shall be at Gandhinagar as notified by notification No. GHK-72-2014-KPY-2012-VIP- 392008-P-1 dated 26 August, 2014 by the State Government.”.

**Amendment  
of section 5  
of Guj. 9 of  
2009.**

**7.** In the Kamdhenu University Act, in section 5, sub-section (6) shall be deleted.

**Amendment  
of section 10  
of Guj. 9 of  
2009.**

**8.** In the Kamdhenu University Act, in section 10, after clause (vi), the following clauses shall be added, namely:-



“(vii) University Librarian,

(viii) such other officer as may be prescribed by the Statutes.”.

9. In the Kamdhenu University Act, in section 21,-

**Amendment  
of section 21  
of Guj. 9 of  
2009.**

(i) in sub-section (2), under the heading “Class I- *Ex-Officio* Members”, after clause (ix), the following clauses shall be added, namely:-

“(x) One member nominated by the Vice-Chancellor on rotation basis in prescribed manner from amongst the Deans of faculties;

(xi) One director to be nominated by the Vice-Chancellor from amongst the Director of Research and Dean PG Studies or the Director of Extension Education.”;

(ii) for sub-section (4), the following sub-section shall be substituted, namely:-

“(4) The nominated members of the Board shall be entitled to receive sitting charge from the University including such daily and traveling allowances as may be prescribed.”.

10. In the Kamdhenu University Act, in section 23, in sub-section (1), -

**Amendment  
of section 23  
of Guj. 9 of  
2009.**

(i) in clause (iii), the words “of Academic Committee” shall be deleted;

(ii) clause (v) shall be deleted.

11. In the Kamdhenu University Act, in section 25, in sub-section (1), clause (vi) shall be deleted.

**Amendment  
of section 25  
of Guj. 9 of  
2009.**

12. In the Kamdhenu University Act, in section 27, in sub-section (1), clause (vi) shall be deleted.

**Amendment  
of section 27  
of Guj. 9 of  
2009.**

13. In the Kamdhenu University Act, in section 36, -

**Amendment  
of section 36  
of Guj. 9 of  
2009.**

- (i) in sub-section (4), for the word “Chancellor”, the words “State Government” shall be substituted;
- (ii) in sub-section (5), for the word “Chancellor”, the words “State Government” shall be substituted.

**Amendment of section 39 of Guj. 9 of 2009.**

- 14.** In the Kamdhenu University Act, in section 39,
- (i) for the words “Foundation Fund”, wherever they occur, the words “Foundation Fund, Development Fund and General Fund” shall be substituted;
  - (ii) in the marginal note, for the words “Foundation Fund of University”, the words “Foundation Fund, Development Fund and General Fund of University” shall be substituted

**Insertion of new sections 67 to 69 and Schedule I to the Guj. 9 of 2009.**

- 15.** In the Kamdhenu University Act, after section 66, the following sections and Schedules shall be added, namely:-

**Transfer of certain colleges and institutions to the University.**

**“67.** (1) Notwithstanding anything contained in any other Act relating to the establishment of a University in the State or in the Statutes, Regulations, rules and Orders made there under, the colleges, research stations, centers and other units relating to Animal Husbandry, Fisheries and Dairy Science, constituent or affiliated to State Agricultural Universities specified in Schedule-I appended to this Act shall, from such date as the State Government may, by notification in the *Official Gazette*, specify, (hereinafter in this section referred to as "the specified date"), be de-affiliated from the State Agricultural Universities to which they may have been affiliated on the day immediately preceding such date and shall be transferred to and be maintained by the University as its constituent colleges, research stations, centers or units, etc.

(2) The control and management of the colleges, research stations, centers or other units specified in sub-section (1) shall as from the specified date stand transferred to the University and all properties and assets and liabilities of the State

Government in relation thereto shall stand transferred to and vest in, or devolve upon, the University:

Provided that the educational staff and students of the State Agricultural Universities shall be allowed to use the research centres for necessary experimental work as per the norms of ICAR for Animal Husbandry, Fisheries and dairy related subjects which have been included in their educational curriculum:

Provided further that after coming into force of the Gujarat Universities Laws (Amendment) Act, 2020, the common facilities such as hostels, sports ground, transportation, guest house administered by the State Agricultural Universities on the commencement of the Gujarat Universities Laws (Amendment) Act, 2020, shall be allowed to be used by the staff and students of the University as also by the official visitor, till such facilities are made available by the University to its staff and students.

Guj. of  
2020.

Guj. of  
2020..

(3) Where before the specified date, the State Agricultural Universities / the State Government have made any contract in relation to any of the said colleges, research stations, centers or other units, such contract shall be deemed to have been made by the University, and any reference therein to the State Agricultural Universities / the State Government shall be construed as a reference to the University.

(4) The unexpended balance in the general fund and the foundation fund, corpus fund whether deposited in a bank or invested in securities belonging to the State Agricultural Universities immediately before the appointed day, shall subject to all charges and liabilities affecting the same, vest in the University in such proportion and in such manner as the State Government may direct.

(5) Research and educational institutions under the control and management of the Departments of the State Government shall, as from such date as the State Government may by order specify, be transferred to the University, and there upon all

properties and assets, and liabilities of the State Government in relation to such institutions shall transferred to vest in or devolve upon, the University.

(6) Notwithstanding anything contained in any other Act, the institutions related to veterinary, animal husbandry, dairy and fisheries, which were under the control and management of the State Agricultural Universities / the State Government immediately before the date specified under sub-section (1), or as the case may be, in sub-section (5), shall not, save with the previous sanction of the State Government, be discontinued by the University nor shall the educational, research or extension education activities conducted in or by the said college or institutions immediately before the said date be stopped or reduced in scope or extent or transferred without the prior permission of the Board of the University.

(7) Notwithstanding anything contained in any other Act relating to the establishment of any University in the State, no such University shall as from the specified date be competent to award any degrees, diplomas certificates or other academic distinctions in veterinary and animal husbandry, dairy, poultry, fishery, thereof by whatever name called.

University to  
absorb staff of  
existing  
colleges,  
institutions  
and State  
Agricultural  
Universities  
transferred to  
it.

**68.** (1) Notwithstanding anything contained in section 67, on and from the commencement of the Gujarat Universities Laws (Amendment) Act, 2020, the existing officers, teachers, administrative staff and other technical staff, having qualification in Veterinary and Animal Science, Dairy, Fisheries and allied sciences, serving in the State Agricultural Universities or colleges or institutions or research units shall get transferred to the University. Other non-technical staff connected therewith, as the State Government may, from time to time, having regard to the necessity therefore, direct shall be taken over and employed by the University, and every person taken over and employed shall be subject to the provisions of this Act and the Statutes and Regulations made there under:

Guj. of  
2020.

Provided that during the period of such employment all matters relating to the pay, leave, retirement, allowances, pension, provident fund and other conditions of services of the members of such staff shall be regulated by Gujarat Civil

Service Rules, 2002 or such other rules as may, from time to time, be made by the State Government:

Provided further that any such member shall have a right of appeal to the State Government against any order of reduction in rank, dismissal or removal from service or any other punishment and the decision of the State Government in such appeal shall be final and shall not be called in question in any civil court:

(2) Subject to the provisions of sub-sections (3) and (4), all the officers and employees taken over and employed by the University under sub-section (1) shall be entitled for counting of their past services, and the period of their service under the State Agricultural Universities or Gujarat Agricultural University or the State Government shall be counted for their increments, pension and other matters relating to their service.

(3) Notwithstanding anything contained in sub-section (1), every officer or employee of the State Agricultural Universities taken over by the University shall, within period of two months, from the date he is so taken over ( or such further time, if any, as the State Government may decide), give notice in writing to the State Agricultural Universities,-

- (a) That he should be permitted to retire and thereupon he shall be permitted to retire from the service of State Agricultural Universities and shall be entitled to such terminal benefits such as compensation, pension or gratuity, or the like, as may be prescribed by the State Agricultural Universities;
- (b) That he should be permanently absorbed in the service of the University and there upon the University shall absorb him permanently in its service and any service rendered by him under the State Agricultural Universities or Gujarat Agricultural University or the State Government shall be deemed to be service under the University, and he shall be entitled to receive from the University, such terms and conditions of service in respect of remuneration, leave and pension, and such rights as in respects of disciplinary matters or rights as similar thereto as changed circumstances may permit as are not less favorable than those to which he was entitled to immediately before he was taken over by the University.

(4) If any officer or employee of the State Agricultural Universities fails to give notice under sub-section (3) within the

time referred to therein, he shall be deemed to have opted to be permanently absorbed in the service of the University under clause (b) of sub-section (3).

**Special provisions for students.**

**69.** Notwithstanding anything contained in this Act or the statutes or the regulations made there under, any student of a college situated within the University jurisdiction who, immediately before appointed day was studying or was eligible for any examination of the State Agricultural Universities, shall be permitted to complete his course in preparation thereof, and the University shall provide for such period and in such manner as may be prescribed by the Statutes for the instruction, teaching, training and examination of such students in accordance with course of studies of the State Agricultural Universities and for the conferment of the corresponding degree, diploma or other academic distinction of the University upon the qualified student of the result of such examination.

**SCHEDULE-I**  
(See Section 67)  
**PART -I**

| <b>Sr.No.</b> | <b>Colleges</b>                                                                          | <b>University</b>                                    |
|---------------|------------------------------------------------------------------------------------------|------------------------------------------------------|
| 1.            | Sheth Manshukhlal Chaganlal College of Dairy Science, Anand                              | Anand Agricultural University                        |
| 2.            | College of Veterinary Science and Animal Husbandry, Anand                                | Anand Agricultural University                        |
| 3.            | College of Veterinary Science and Animal Husbandry, Junagadh                             | Junagadh Agricultural University                     |
| 4.            | College of Fisheries Science, Veraval                                                    | Junagadh Agricultural University                     |
| 5.            | College of Veterinary Science and Animal Husbandry Navsari                               | Navsari Agricultural University                      |
| 6.            | College of Fisheries Science, Navsari                                                    | Navsari Agricultural University                      |
| 7.            | Shri G. N. Patel Dairy Science and Food Technology College, S.K. Nagar                   | Sardarkrushinagar, Dantiwada Agricultural University |
| 8.            | College of Veterinary Science and Animal Husbandry, Sardarkrushinagar                    | Sardarkrushinagar, Dantiwada Agricultural University |
| 9.            | College of Dairy Science, Amreli                                                         | Kamdhenu University                                  |
| 10.           | Post-Graduate Institute of Veterinary education and Research, Rajpur (Nava), Himmatnagar | Kamdhenu University                                  |

|     |                                                                                         |                     |
|-----|-----------------------------------------------------------------------------------------|---------------------|
| 11. | Post Graduate Institute of Fisheries education and Research, Rajpur (Nava), Himmatnagar | Kamdhenu University |
| 12. | Post-Graduate Institute of Dairy education and Research, Shedubhar Ta.Dist.Amreli       | Kamdhenu University |

**PART-II  
RESEARCH STATIONS**

| <b>Sr.No.</b> | <b>Colleges</b>                                                            | <b>University</b>                                    |
|---------------|----------------------------------------------------------------------------|------------------------------------------------------|
| 1.            | Livestock Research station, Anand.                                         | Anand Agricultural University                        |
| 2.            | Livestock Research station, Sardarkrushinagar                              | Sardarkrushinagar, Dantiwada Agricultural University |
| 3.            | Livestock Research station, Navsari.                                       | Navsari Agricultural University                      |
| 4.            | Cattle Breeding Farm, Junagadh with Johnpur Farm.                          | Junagadh Agricultural University                     |
| 5.            | All instructional and animal fodder farms attached to Veterinary Colleges. | State Agricultural Universities                      |
| 6.            | Reproductive Biology Reserach Unit (RBRU), Anand.                          | Anand Agricultural University                        |
| 7.            | Holstein Friesian Farm, Anand                                              | Anand Agricultural University                        |
| 8.            | Animal Nutrition Research Station, Anand.                                  | Anand Agricultural University                        |
| 9.            | Poultry Complex with Poultry Training Centre, Anand                        | Anand Agricultural University                        |
| 10.           | Fisheries Research Station, Okha.                                          | Junagadh Agricultural University                     |
| 11.           | Fisheries Research Station, Sikka.                                         | Junagadh Agricultural University                     |
| 12.           | Fisheries Research Station, Mundra.                                        | Sardarkrushinagar, Dantiwada Agricultural University |
| 13.           | Bull Mother Farm, Amreli                                                   | Junagadh Agricultural University                     |
| 14.           | Fisheries Research & Training Center, Mahuva (Dist.:Bhavnagar)             | Junagadh Agricultural University                     |
| 15.           | Inland Fisheries Research Station, Junagadh                                | Junagadh Agricultural University                     |
| 16.           | Dairy Vigyan Kendra, Vejalpur                                              | Anand Agricultural University                        |
| 17.           | ORF Lab. Facility (Animal                                                  | Anand Agricultural                                   |

|     |                                                 |                                     |
|-----|-------------------------------------------------|-------------------------------------|
|     | Biotechnology Unit), Anand.                     | University                          |
| 18. | Kapila Gau Shanshodhan Kendra,<br>Minawada      | Anand Agricultural<br>University    |
| 19. | Pashu Sanshodhan Kendra,<br>Ramnamuvada         | Anand Agricultural<br>University    |
| 20. | Pashu Vigyan Kendra, Limkheda                   | Anand Agricultural<br>University    |
| 21. | Polyclinic at Waghai, (Dangs)                   | Navsari Agricultural<br>University  |
| 22. | Fisheries ITI, Jafrabad (Dist: Amreli)          | Junagadh Agricultural<br>University |
| 23. | Fisheries ITI, Okha, (Dist: Devbhumi<br>Dwarka) | Junagadh Agricultural<br>University |
| 24. | Center of Excellence in Aquaculture,<br>Ukai    | Kamdhenu University                 |

**PART-III**  
**LIVESTOCK INSPECTOR TRAINING CENTERS (POLYTECHNIC IN**  
**ANIMAL HUSBANDRY) :**

| <b>Sr.No.</b> | <b>Polytechnic</b>                                             | <b>University</b>                                          |
|---------------|----------------------------------------------------------------|------------------------------------------------------------|
| 1.            | Polytechnic in Animal Husbandry,<br>Junagadh                   | Junagadh Agricultural<br>University                        |
| 2.            | Polytechnic in Animal Husbandry,<br>Navsari                    | Navsari Agricultural<br>University                         |
| 3.            | Polytechnic in Animal Husbandry,<br>Sardarkrushinagar.         | Sardarkrushinagar,<br>Dantiwada Agricultural<br>University |
| 4.            | Polytechnic in Animal Husbandry,<br>Rajpur (Nava), Himmatnagar | Kamdhenu University                                        |

**PART-IV**

**DAIRY, CLINICAL COMPLEX**

| <b>Sr.No.</b> | <b>Particular</b>       | <b>University</b>                                          |
|---------------|-------------------------|------------------------------------------------------------|
| 1.            | Vidya Dairy, Anand      | Anand Agricultural<br>University                           |
| 2.            | Clinical Complex, Deesa | Sardarkrushinagar,<br>Dantiwada Agricultural<br>University |

**PART-V**

Research schemes, Projects of Government of Gujarat or ICAR or other agencies, Training Centers, Clinical Complex, Mobile Clinics with State



Agricultural Universities, prior to the commencement of the Gujarat Universities (Amendment) Act, 2020 with all movable and immovable assets belonging to the veterinary, animal husbandry, dairy, fisheries and allied sciences including the land, farms, machineries, equipments, vehicles and official and residential buildings.”.

## **STATEMENT OF OBJECTS AND REASONS**

At present, four Agricultural Universities are in existence under the Gujarat Agricultural Universities Act, 2004. The Government of Gujarat has also established Kamdhenu University in the year of 2009 under the provisions of the Kamdhenu University Act, 2009 for the strengthening of Education, Research and Extension Education in the field of veterinary, dairy and fisheries. However, at present, no colleges of veterinary science and fisheries are covered under the Kamdhenu University and therefore it becomes difficult for accreditation process by the Indian Council of Agriculture Research (ICAR) as well as the concerned of the Veterinary Council of India. To strengthen the animal husbandry and allied section in Gujarat State, there is a need to bring all the colleges related to animal husbandry and allied section under one umbrella *i.e.* Kamdhenu University. In these circumstances, certain colleges, polytechnics, Research Centres, etc. which are at present under the roof of the State Agricultural Universities are required to be transferred to the Kamdhenu University. Accordingly, the Gujarat Agricultural Universities Act, 2004 and the Kamdhenu University Act, 2009 are required to be amended. Certain consequential amendments are also required to be made in both the said Acts.

This Bill seeks to amend the said Acts to achieve the aforesaid objects.

**RANCHHODBHAI FALDU,**

## **MEMORANDUM REGARDING DELEGATED LEGISLATION**

This Bill provides for delegation of legislative power in the following respect:--

**Clause 1.**— Sub-clause (2) of this clause empowers the State Government to appoint, by notification in the *Official Gazette*, the date on which the Act shall come into force.

**Clause 9.**— Sub-clause (4) of section 21 of the Kamdhenu University Act, 2009 proposed to be substituted by para (ii) of this clause empowers the State Government to prescribe by rules, sitting charge from the University including daily and traveling allowances for which the nominated members of the Board shall be entitled.

**Clause 15.**— Sub-section (1) of new section 67 proposed to be inserted in the Kamdhenu University Act, 2009, by this clause empowers the State Government to specify, by notification in the *Official Gazette*, the date from which the colleges, research stations, centers and other units, relating to Animal Husbandry, Fisheries and Dairy Science, constituent or affiliated to State Agricultural Universities or Government specified in Schedule-I shall be de-affiliated from the State Agricultural Universities to which they may have been affiliated on the day immediately preceding such date and shall be transferred to and be maintained by the University as its constituent colleges, research stations, centers or units, etc.

The delegation of legislative power, as aforesaid, is necessary and is of a normal character.

Dated the 19<sup>th</sup> September, 2020.

**RANCHHODBHAI FALDU.**

**ANNEXURE****EXTRACT FROM THE GUJARAT AGRICULTURAL UNIVERSITIES  
ACT, 2004.****(Guj. 5 of 2004)****Definitions.** 2. In this Act, unless the context otherwise requires, -

(1) XXX XXX XXX

(2) "agriculture" means the basic and applied sciences relating to soil and water management, crop production (including production of all garden crops and control of plants, pests and diseases), horticulture, animal husbandry including veterinary and dairy science, fisheries, forestry including farm forestry, land use and management and economics, co-operation, processing and marketing relating to agriculture;

(3) to (22) XXX XXX XXX

**Repeal of  
Gujarat  
Agricultural  
University  
Act, 1969.**

66. (1) With effect on and from such date as the State Government may, by notification in the *Official Gazette*, appoint (hereinafter referred to in this section as "the appointed day"), the Gujarat Agricultural University Act, 1969 shall stand repealed and the following consequences shall ensue, that is to say-

**Guj. 13  
of 1969.**

(a) and (b) XXX XXX XXX

(c) the constituent college specified in column 1 of Schedule II shall cease to be the constituent college of the dissolved University and shall become constituent college of the University mentioned against it in column 2 of the said Schedule;

(d) to (g) XXX XXX XXX

(2) XXX XXX XXX

**SCHEDULE II***(See clause (c) sub-section (1) of section 66)*

| <b>COLLEGE</b>                                                | <b>UNIVERSITY</b>                                     |
|---------------------------------------------------------------|-------------------------------------------------------|
| Bansilal Amrutlal College of Agriculture, Anand.              | The Anand Agricultural University.                    |
| College of Veterinary Science and Animal Husbandry, Anand.    | The Anand Agricultural University.                    |
| Sheth Manshukhlal Chhaganlal College of Dairy Science, Anand. | The Anand Agricultural University.                    |
| College of Agriculture, Junagadh.                             | The Junagadh Agricultural University.                 |
| College of Agricultural Engineering and Technology, Junagadh. | The Junagadh Agricultural University.                 |
| College of Fisheries Science, Veraval.                        | The Junagadh Agricultural University.                 |
| Shri Navinchandra Mafatlal College of Agriculture, Navsari.   | The Navsari Agricultural University.                  |
| Aspee college of Horticulture and Forestry, Navsari.          | The Navsari Agricultural University.                  |
| Chimanbhai Patel College of Agriculture.                      | Sardar Krushinagar Dantiwada Agricultural University. |
| College of Veterinary Science and Animal Husbandry.           | Sardar Krushinagar Dantiwada Agricultural University. |
| Aspee College of Home Science.                                | Sardar Krushinagar Dantiwada Agricultural University. |

**EXTRACT FROM THE GUJARAT KAMDHENU UNIVERSITY ACT, 2009.****(Guj. 9 of 2009)**

2. In this Act, unless the context otherwise requires,-

**Definitions.**

(1) to (6)                      XXX                      XXX                      XXX

(7) "College" means a College or an institution established or maintained by or affiliated to the University providing courses of study or training or providing

for conduct of research or providing for extension education in veterinary and animal sciences, leading to a degree, diploma or other academic distinction of the University but does not include a College or an Institution established or maintained by or affiliated to or recognised by the Agricultural Universities existing on the date of the coming into force of this Act;

(8) XXX XXX XXX

(9) "Deans" mean the Deans of colleges and Deans of faculties;

(10) to (19) XXX XXX XXX

(20) "Recognised Institution" means an Institution of higher learning, research or specialised studies, other than a college, and recognised as such by the University other than the recognised Institution of the Agricultural Universities existing on the date of the coming into force of this Act;

(21) to (33) XXX XXX XXX

**Headquarters of University.** 4. The headquarters of the University shall be at such place as the State Government may, by notification in the Official Gazette, specify.

**Jurisdiction.** 5. (1) to (5) XXX XXX XXX

(6) Notwithstanding anything contained in this Act, all the colleges, institutions, research stations, centres or other, units under the control and management of the Agricultural Universities and the colleges, institutions, research stations, centres or other units affiliated to or recognised by the Agricultural Universities shall continue to enjoy the privileges of the respective Agricultural Universities. The Agricultural Universities shall be at liberty to continue and expand their activities in the aforesaid colleges, institutions, research stations, centres and other units so far as they relate to the

veterinary and allied sciences within their campus, existing on the date of coming into force of this Act.

**21.** (1) to (3)                      XXX                                      XXX                                      XXX                                      **Board of Management.**

(4) The nominated members of the Board shall not be entitled to receive any remuneration from the University except such daily and traveling allowances as may be prescribed.

(5) to (8)                                      XXX                                      XXX                                      XXX

**23.** (1) The Academic Council shall consist of the following members, namely:                                      **Academic Council .**

(i) and (ii)                                      XXX                                      XXX                                      XXX

(iii) The President, Gujarat Veterinary Council or its representative of Academic Committee of Council;

(iv)                                                      XXX                                      XXX                                      XXX

(v) The Deans of Colleges;

(vi) to (ix)                                      XXX                                      XXX                                      XXX

(2) to (4)                                              XXX                                      XXX                                      XXX

**25.** (1) There shall be a Veterinary and Animal Sciences Research Council consisting of the following members, namely:                                      **Veterinary and Animal Sciences Research Council.**

(i) to (v)                                              XXX                                      XXX                                      XXX

(vi) the Deans of the Colleges, *ex-officio*;

(vii) to (x)                                              XXX                                      XXX                                      XXX

(2) and (3)                                              XXX                                      XXX                                      XXX

**Veterinary and Animal Sciences Extension Education Council.** 27. (1) There shall be a Veterinary and Animal Sciences Extension Education Council consisting of the following members, namely:

(i) to (v)                      XXX                      XXX                      XXX

(vi) the Deans of Colleges;

(vii) to (x)                      XXX                      XXX                      XXX

(2) and (3)                      XXX                      XXX                      XXX

**Statutes.** 36. (1) to (3)                      XXX                      XXX                      XXX

(4) Every Statute passed by the Board shall be submitted to the Chancellor who may give or withhold his assent thereto or refer it back to the Board for consideration.

(5) No Statute passed by the Board shall be valid until it is assented to by the Chancellor.

**Foundation Fund of University.** 39. (1) The University shall establish a fund to be called the Foundation fund of University from contributions and grants made by the Government for being credited to that fund and such other sums from the University which may be credited to the said Fund in accordance with the Statutes.

(2) The money Foundation Fund shall be invested in the Securities authorised by the Trusts Act, 1882 or the Bombay Public Trusts Act, 1950.

**II of 1982.**

(3) The funds and all moneys of the University shall be managed in such manner as may be prescribed.

**Bom XXIX of 1950.**



**GUJARAT LEGISLATURE SECRETARIAT**

**GUJARAT BILL NO. 26 OF 2020.**

**A BILL**

*further to amend the Gujarat Agricultural  
Universities Act, 2004 and the Kamdhenu  
University Act, 2009.*

**[ SHRI RANCHHODBHAI FALDU,  
MINISTER FOR AGRICULTURE ]**

**( As published in the Gujarat Government  
Gazette of 19<sup>th</sup> September, 2020)**

**D.M.PATEL,**  
Secretary,  
Gujarat Legislative Assembly.